Scheme for organising beneficiaries of anti poverty programme

2147., SHRIMATI ELA RAMESH BHATT: Will the Minister of AGRI-CULTURE be pleased to state:

(a) the number of beneficiaries covered so far, State-wise under the scheme of Organising Beneficiaries of Anti-poverty Programmes;

(b) the voluntary agencies which run the scheme, State-wise;

(c) whether this scheme is continuing; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANAR-DHAN POOJARI): (a) to (d) The scheme of Organisation of Beneficiaries of Anti-poverty Programmes is being implemented through Council for Advancement of People's Action and Rural Technology (ACAPART), a registered society under the aegis of Department of Rural Development, CAPART has sanctioned 517 projects till 4.7-1988 submitted by voluntary organisations in different States. On an average 50 beneficiaries are covered under each project.

Prosecutions under centrally sponsored scheme for enforcement of minimum wages

2148 SHRIMATI ELA RAMESH BHATT: Will the Minister of LA-BOUR be pleased to state:

(a) the number of the prosecutions made under the centrally sponsored scheme by Inspectors for enforcement of minimum wages in Agriculture in Rajasthan, Madhya Pradesh, Orissa and Manipur, during 1986 and 1987;

(b) the amount recovered and the number of such workers under the scheme during, 1986 and 1987; and (c) whether Government propose to extend this scheme to other States and if so, the names of such States?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) There is no such proposal at present.

Telecast of Pakistani serials

2149. SHRIMATI BIJOYA CHAKRA-VARTY: Wilt the Minister of INFOR. MATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that arrangements have been made for telecasting a few Pakistani serials through Doordarshan; and

(b) if so, what are the details in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) No, Sir.

(b) Does not arise.

Population of slum dwellers in KAVAL cities of U.P.

2150. DR. MOHD. HASHIM KID. WAI:Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the approximated population of slum dwellers of KAVAL Cities of U.P. i.e. of Kanpur, Allahabad, Agra, Varanasi and Lucknow;

(b) the amount of assistance given by the Central Government for raising the life standard of these slum dwellers; and